GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:4659 ANSWERED ON:23.04.2003 PER CAPITA ALLOCATION FOR AGRICULTURAL/RURAL DEVELOPMENT RAMSINH PATALIYABHAI RATHWA

Will the Minister of PLANNING be pleased to state:

(a) the year-wise and state-wise per capita allocation made for agriculture and rural development during the last three years;

(b) the year-wise amount sought by each State for this purpose during the last three years and the amount sanctioned by the Government; and

(c) the criteria fixed by the Government for the allocation of funds to the State Governments?

Answer

THE MINISTER OF STATE FOR STATISTICS AND PROGRAMMELEMENTATION, MINISTER OF STATE IN THE MINIST OF PLANNINGAND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGID SPACE (SHRI S.B. MOOKHERJEE)

(a) : Statement showing State-wise and year-wise per capita plan allocation for Agriculture and Rural Development during the last three years viz, 2000-01, 2001-02 and 2002-03 is attached (Annexure - I).

(b) : Annual Plan allocations for specific sectors are decided by the States in consultation with the Planning Commission. A statement of year-wise Plan Outlays for Agriculture and Rural Development for all States for the last three years is given at Annexure II.

(c) : Central Assistance to the States consists of Normal Central Assistance, Assistance for Externally Aided Projects, Special Central Assistance for specific projects/programmes and Additional Central Assistance. Normal Central Assistance to the States is based on the methodology, Criteria & Weights given by Gadgil-Mukherjee Formula, which has been adopted and approved by the National Development Council in December 1991. Assistance for ExternallyAided Projects is project based and it depends upon the ability of the States to obtain financing from external funding agencies. Special Central Assistance for specific projects/programmes are allocated to States on the basis of formula arrived at between the Planning Commission and the Central Ministriesconcerned. Additional Central Assistance is need based and project based and it allocated to States to supplement the effort of the States in tackling specific problems. ANNEXURE - I

Statement refered to in reply to Part (a) of Lok Sabha Unstarred Question No 4659 regarding `per Capita allocation for Agriculture/ Rural Development` by Shri Ramsinh Rathwa for answer on 23-04-2003 PER CAPITA ALLOCATIONS FOR AGRICULTURE/ RURAL DEVELOPMENT DURING LAST THREE YEARS Sl. States Per Capita Allocations Per Capita Allocations Per Capita Allocations No. in Annual Plan in Annual Plan in Annual Plan 2000-01(In Rs.) 2001-02 (In Rs.) 2002-03 (In Rs.) Agriculture Rural Deve. Agri- Rural Deve. Agri- Rural Deve. culture Deve. culture 1. 2. 3. 4. 5. 6. 7. 8. 1. Andhra Pradesh 27 24 19 72 40 85 2. Arunachal Pr. 418 222 502 274 527 278 79 63 61 68 3. Assam 64 61 4. Bihar 9 112 7 110 8 105 5. Chhattisgarh + 0 0 60 108 66 89

6. Goa 81 19 137 41 176 137 7 Gujarat 101 87 132 59 105 63 8. Haryana 46 40 53 54 53 35 9. Himachal Pr. 301 101 314 115 360 135 10. Jammu & Kashmir 203 51 261 61 245 60

 11. Jharkhand + 0
 0
 53
 84
 57
 234

 12. Karnataka 59
 55
 80
 83
 78
 62

 13. Kerala
 82
 20
 70
 27
 68
 56

 14. Madhya Pradesh 43 81 45 63 49 95 15. Maharashtra 48 101 34 116 87 115 16. Manipur 82 215 94 169 76 82

 17. Meghalaya 231
 191
 193
 171
 176
 167

 18. Mizoram
 358
 471
 379
 460
 354
 435

 19. Nagaland
 145
 180
 186
 169
 176
 163

 20. Orissa
 27
 50
 23
 43
 37
 31

 21. Punjab
 71
 51
 51
 51
 51
 115

 22. Rajasthan 32682077408923. Sikkim459210565215517291

 23. Sikklim
 439
 210
 303
 213
 317
 291

 24. Tamil Nadu 66
 90
 77
 148
 76
 112

 25. Tripura
 131
 109
 156
 121
 138
 268

 26. Uttar Pradesh 50
 58
 54
 69
 48
 69

 27. Uttaranchal + 0
 0
 239
 122
 216
 106

 28. West Bengal 15
 48
 31
 86
 22
 114

 Total (States) 48 65 56 88 61 91 Note : Census 2001 Population figures have been used to calculate per capita figures for all the years + : State Came into existance in November, 2000 ANNEXURE - II Statement refered to in reply to Part (b) of Lok Sabha Unstarred Question No 4659 regarding `Per Capita allocation for Agriculture/ Rural Development` by Shri Ramsinh Rathwa for answer on 23-04-2003 (Rs in Lakh) Sl. States Plan Allocations Plan Allocations Plan Allocations No. in Annual Plan in Annual Plan in Annual Plan 2000-01 2001-02 2002-03 2000-01 2001-02 Agricu- Rural Deve. Agricu- Rural Agricu- Rural Deve. lture lture Deve. lture 1. 2. 3. 4. 5. 6. 7. 8. 1. Andhra Pradesh 20275 18074 14755 54371 30081 64048 2. Arunachal Pr. 4562 2421 5473 2993 5750 3032 3. Assam 16933 21095 16687 16160 17983 16320 4. Bihar 7714 93017 5528 90872 6435 86878 5. Chhattisgarh+ 0 0 12536 22503 13697 18511 6. Goa 1094 258 1846 549 2359 1838 7 Gujarat 51232 44120 66985 29879 53343 31631 8. Haryana 9774 8372 11272 11423 11181 7481 9. Himachal Pr. 18287 6128 19069 7013 21857 8219 10. Jammu & Kashmir 20415 5164 26269 6115 24675 6089 11. Jharkhand+ 0 0 14362 63931 15280 62892 12. Karnataka 31329 28900 41991 43686 41394 32838

13. Kerala 25950 6490 22438 8513 21790 17816
14. Madhya Pradesh 25821 48719 27419 38294 29748 57532
15. Maharashtra 46878 97356 32451 112548 84268 111318
16. Manipur 1965 5140 2243 4046 1818 1970
17. Meghalaya 5326 4405 4456 3936 4050 3847
18. Mizoram 3186 4200 3380 4102 3150 3880
19. Nagaland 2891 3576 3701 3369 3509 3247
20. Orissa 9743 18378 8299 15794 13571 11535
21. Punjab 17186 12440 18326 12330 12384 27876
22. Rajasthan 17981 38225 11266 43274 22411 50195
23. Sikkim 2316 1060 2855 1085 2609 1470
24. Tamil Nadu 41040 55926 48039 92023 47175 69865
25. Tripura 4180 3472 4981 3856 4411 8544
26. Uttar Pradesh 82434 95976 89018 114722 80452 114323
27. Uttaranchal+ 0 0 20229 10312 18311 8958
28. West Bengal 11993 38249 24979 69350 17710 91122

Note : + : State Came into existance in November, 2000